

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE
SPSR NELLORE DISTRICT

PRESENT: Sri A.Srinivasa Kumar,
Special Judge for SPE and ACB Cases-cum-
II Additional District and Sessions Judge, Nellore
(FAC) Principal District and Sessions Judge, Nellore

Sub: Public Services - A.P.J.M.S.S' - Certain deputation in the cadre of
Stenographer - Orders - Issued.

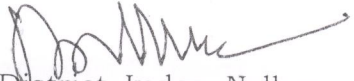
The undersigned is pleased to pass the following:

ORDER

RCA No. 04/2021 DATED 04.01.2021

Sri B.Venkata Rao, Stenographer Grade - III, Additional Judicial Magistrate
of I Class Court, Kavali, SPSR Nellore District is hereby deputed to
work 1st 15 days in Principal Junior Civil Judge's Court, Kavali until further
orders.

- N.B: 1. The individual shall be relieved forthwith.
2. The orders are placed in the Web Site of the Principal District Court,
Nellore <https://districts.ecourts.gov.in/nellore> and the concerned
Presiding Officers are requested to download the said proceedings and
the copy downloaded from the Web Site is valid for taking further
action.


II Additional District Judge, Nellore
(FAC) Principal District Judge,
Nellore.

To
The individual through their Presiding Officer.

Copies to: -

1. The Judicial Officers concerned.
2. The System Officer, Principal District Court, Nellore with a direction to place
the order in the District Court Website.
3. The file/-

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05/01/2021